

Committee on Labour on 'The Occupational Safety, Health and Working Conditions Code, 2019' pertaining to the Ministry of Labour and Employment.

STATEMENT BY MINISTER

Status of implementation of the Action taken by the Government on the observations/recommendations contained in the One Hundred and Sixth, One Hundred and Twelfth, One Hundred and Seventh and one Hundred and Thirteenth of the Department-related Parliamentary Standing Committee on Health and Family Welfare

THE MINISTER OF HEALTH AND FAMILY WELFARE; THE MINISTER OF SCIENCE AND TECHNOLOGY; AND THE MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): Sir, I lay a statement regarding status of implementation of the Action taken by the Government on the observations/recommendations contained in the One Hundred and Sixth and One Hundred and Twelfth Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare on Demands for Grants (2018-19) (Demand No. 42) pertaining to the Department of Health and Family Welfare and in the One Hundred and Seventh and One Hundred and Thirteenth Reports of the Committee on Demands for Grants (2018-19) (Demand No. 43) pertaining to the Department of Health Research.

WRITTEN ANSWERS TO STARRED QUESTIONS

Condition of infrastructure and vacant pots at new AIIMS

†*91. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the research work undertaken at newly established All India Institutes of Medical Sciences (AIIMS) situated at Raipur, Bhopal, Patna, Rishikesh, Bhubaneswar and Jodhpur is negligible;
- (b) the number of posts remaining vacant against the sanctioned posts;
- (c) the details of the steps taken to fill the vacant posts in these Institutions;

†Original notice of the question was received in Hindi.